

**Central Administrative Tribunal
Principal Bench**

OA No.2576/2017

New Delhi, this the 1st day of December, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Mr. Jag Mohan, S/o Sh. Krishan Kumar
R/o B-784, Near Government Senior
Secondary School
Samar Gopal Pur, Rohtak-124007.
Haryana.

.... Applicant

(By Advocate : Shri Manish Kumar)

Vs.

Staff Selection Commission
Through its Chairman
Govt. of India, Block No.12, CGO Complex
Lodhi Road, New Delhi.

... Respondent

(By Advocate: Ms. Sumedha Sharma)

: O R D E R (ORAL) :

Permod Kohli, Chairman :

Learned counsel for the applicant submits that the applicant has been granted the reliefs claimed in the OA. The OA has become infructuous. Dismissed as such.

**(Uday Kumar Varma)
Member (A)**

**(Justice Permod Kohli)
Chairman**

/vb/